

(c) Central Universities are autonomous organizations established through legislation and are governed by their relevant Acts, statutes and ordinances. However, as per the information provided by University Grants Commission (UGC), the Commission has taken up this issue with all the Central Universities repeatedly. Recently, while approving the budget estimates for the year 2011-12 (non plan), these universities have again been requested to fill up the teaching posts at the earliest. Further, in order to meet the situation arising out of shortage of teachers, the age of superannuation for teachers in Central Educational Institutions has been enhanced to 65 years. Besides, subject to availability of vacant positions and fitness, teachers are eligible for reemployment on contract appointment beyond the age of sixty five years up to the age of 70 years.

Operationalisation of RTE Act

1940. SHRI HUSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total budget utilised to operationalise the Right to Education (RTE) Act for the financial year 2010-11;

(b) whether enrolment in the primary schools has gone up for the year 2010-11, as a result of operationalisation of the Act; and

(c) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) A statement showing details of Central funding provided to States/Union Territories during 2010-11 for implementation of Sarva Shiksha Abhiyan (SSA) programme, which has been revised to correspond with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 is given in statement (See below).

(b) and (c) The RTE Act, 2009 has become operative on 1st April, 2010. As per latest "Statistics of School Education" 2009-10 (provisional), enrolment at primary level has increased from 13.45 crore in 2008-09 to 13.56 crore in 2009-10. Similarly, the upper primary enrolment has increased from 5.54 crore in 2008-09 to 5.94 crore in 2009-10. The overall elementary level enrolment has increased from 19.00 crore in 2008-09 to 19.5 crore in 2009-10. The State-wise details are given in Statement-II.

Statement-I

Central Releases under SSA-RTE during 2010-11

(Rupees in lakhs)

Sl.No.	Name of the State	2010-11
1	2	3
1	Andhra Pradesh	81000.00
2	Arunachal Pradesh	20401.77
3	Assam	76854.35
4	Bihar	204789.63
5	Chhattisgarh	87863.00
6	Goa	671.27
7	Gujarat	44065.01
8	Haryana	32786.11
9	Himachal Pradesh	13786.66
10	Jammu & Kashmir	40348.79
11	Jharkhand	89562.26
12	Karnataka	66903.00
13	Kerala	19660.73
14	Madhya Pradesh	176783.00
15	Maharashtra	85537.00
16	Manipur	13253.77
17	Meghalaya	18540.90
18	Mizoram	10115.31
19	Nagaland	8636.83

1	2	3
20	Odisha	73177.85
21	Punjab	39612.74
22	Rajasthan	146182.29
23	Sikkim	4469.19
24	Tamil Nadu	69068.57
25	Tripura	17121.48
26	Uttar Pradesh	310462.88
27	Uttarakhand	25793.94
28	West Bengal	174703.17
29	A & N Islands	357.78
30	Chandigarh	2155.89
31	Dadra & N. Haveli	413.78
32	Daman & Diu	162.99
33	Delhi	3552.71
34	Lakshadweep	127.39
35	Puducherry	485.38
TOTAL :		1959407.42

Statement-II

Enrolment at Primary and Upper Primary level

State Name	Primary level		Upper Primary level		Total	
	2008-09	2009-10	2008-09	2009-10	2008-09	2009-10
1	2	3	4	5	6	7
A & N Islands	35192	34242	22647	22323	57839	56565
Andhra Pradesh	7122361	7137291	3695246	3618763	10817607	10756054

1	2	3	4	5	6	7
Arunachal Pradesh	209513	216845	76563	78549	286076	295394
Assam	4312162	2900714	736779	1374217	5048941	4274931
Bihar	13201001	13907798	3522115	4126665	16723116	18034463
Chandigarh	84863	83759	1430378	49159	1515241	132918
Chhattisgarh	36211334	3234910	48515	1336956	36259849	4571866
D & N Haveli	38054	39780	13531	17737	51585	57517
Daman & Diu	21137	17829	11768	9118	32905	26947
Delhi	1685513	1699939	968177	997280	2653690	2697219
Goa	124754	127281	65689	67187	190443	194468
Gujarat	6559964	6582139	2886469	2890766	9446433	9472905
Haryana	2203009	2186379	1113021	1190063	3316030	3376442
Himachal Pradesh	646879	623198	418824	412919	1065703	1036117
Jammu & Kashmir	1288047	1274874	619777	655432	1907824	1930306
Jharkhand	5251078	5464268	1436228	1349723	6687306	6813991
Karnataka	5542416	5460043	2991976	2954159	8534392	8414202
Kerala	2434936	2425078	1636452	1653026	4071388	4078104
Lakshadweep	7046	6761	3752	3510	10798	10271
Madhya Pradesh	11780132	11780132	4783703	4783703	16563835	16563835
Maharashtra	10403746	10364831	5519357	5517029	15923103	15881860
Manipur	3711894	371659	147283	14699	3859177	386358

1	2	3	4	5	6	7
Meghalaya	459714	472653	126400	150568	586114	623221:
Mizoram	174413	141663	58749	60888	233162	202551
Nagaland	286235	219804	123256	90226	409491	310030
Odisha	4582202	4493299	2041413	2020896	6623615	6514195
Puducherry	111688	111587	70886	70588	182574	182175
Punjab	1764759	2503839	1061316	1332040	2826075	3835879
Rajasthan	8955966	8798956	3880647	3928043	12836613	12726999
Sikkim	81366	81172	31237	33175	112603	114347
Tamil Nadu	6148411	6200456	3730210	3735168	9878621	9935624
Tripura	463521	444516	219846	219303	683367	663819
Uttar Pradesh	25168813	25073905	7414932	9500226	32583745	34574131
Uttarakhand	1108276	1100139	646782	626216	1755058	1726355
West Bengal	8315923	10066104	3911134	4407822	12227057	14473926
Total	134566314	135669843	55463959	59421002	190030273	195090845

Source: Statistics of School Education, 2009-10

Setting up of Girls' hostels in Maharashtra

1941. DR. MANOHAR JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken any steps on proposal for setting up Girls' Hostels in economically backward blocks of Maharashtra under the Central Government Scheme;

(b) if so, the details thereof;

(c) whether the share of Central Government is Rs.59.89 crores;

(d) whether out of this no funds have been received till date for the State of Maharashtra under the scheme;